

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO.** 124(ND)14

CA. NO.

**CORAM:**


**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.05.2017**

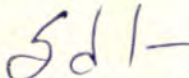
**NAME OF THE COMPANY:** Jasmohan Singh & Ors. V/s. M/s. Walco Engineering Ltd.

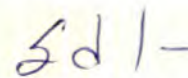
**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	MR. SOURABH GUPTA, Adv.		PETITIONERS	
2.	Ms. Jayant Mehta	Adv	Resp	}
3.	Ms. Perinder	Adv	,	
4.	Ms. Naren N. Sarwain	Adv	,	
			,	

**Order**

Minutes of the meeting held on 8<sup>th</sup> May 2017 before the Hon'ble Administrator have been placed on record. Be listed before the Hon'ble administrator for a final report. In the event of a stalemate, the parties should be ready to address final arguments on 31<sup>st</sup> July 2017.

  
[ S.K. MOHAPATRA ]  
MEMBER [T]

  
[ INA MALHOTRA ]  
MEMBER [J]

(Shipra Mittal)